

**Central Administrative Tribunal
Principal Bench**

**CP-437/2018
in
OA- 409/2018**

New Delhi, this the 10th day of August, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Rahul Sharma
Aged about 22 years
S/o Sh. Subhash Sharma
R/o 188/14, Rajpura
Gurmandi Near Rana Pratap Bagh
Delhi - 110007
Mob. No. 9711331480
Post : Special Education Teacher
Post Code : 87/17
Group - B

....Petitioner

(By Advocate : Mr. Ashutosh Dixit for Mr. Anuj Aggarwal)

Versus

1. Sh. Anshu Prakash
The Chief Secretary
Govt. of NCT of Delhi
Delhi Secretariat, I.P. Estate
New Delhi-110002
2. Sh. Prakash Javadekar
The Secretary
Union of India
Ministry of Human Resource & Development
Shastri Bhawan
New Delhi - 110001
3. Ms. Gitanjali Gupta
The Chairman
Delhi Subordinate Services Selection Board (DSSSB)
FC-18, Institutional Area
Karkardooma, Delhi – 110092.

4. Ms. Saumya Gupta.
Directorate of Education
Govt. of NCT of Delhi
Old Secretariat Building
Civil Lines, Delhi - 110054

5. Ms. Anita Karwal
The Chairman
Central Board of Secondary Education (CBSE)
Shiksha Kendra, 2, Community Centre
Preet Vihar, Delhi – 110 092

...Contemnors/Respondents

(By Advocate : Mr. Anuj Kumar Sharma for R-1, R-3 & R-4)

ORDER (ORAL)

Hon'ble Ms. Nita Chowdhury, Member (A)

Both the parties appear.

Learned proxy counsel for petitioner informs that the CP has been rendered infructuous and seeks to withdraw the same. Respondents also informs that in compliance with the order, Admit Card had been issued. Accordingly, CP 437/2018 is now dismissed as infructuous. Notices issued to the respondents are discharged.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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